

Seventeenth Loksabha

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Title : Secretary General reported a message that Rajya Sabha agreed without any amendment to the Arms (Amendment) Bill, 2019 which was passed by the Lok Sabha at its sitting held on the 9th December, 2019.”

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 10th December, 2019 agreed without any amendment to the Arms (Amendment) Bill, 2019 which was passed by the Lok Sabha at its sitting held on the 9th December, 2019.”